

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3809

ANSWERED ON:19.12.2005

APPOINTMENT OF NON - OFFICIAL PART TIME DIRECTORS IN PSUs

Vallabbhaneni Shri Balashowry

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has recently amended the eligibility criteria for appointment of Non-Official Part-Time Directors on the Boards of Directors of Public Sector Undertakings (PSUs); and

(b) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND
MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) and (b): In order to widen the field of selection for appointment of Non-Official Part-Time Directors on the Boards of Public Sector Enterprises (PSEs), the Government has recently added upon the eligibility criteria and `persons of eminence with proven track record from Industry, Business or Agriculture` can also be considered now for such appointments.